


THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 8th September, 2017

HC.VII-13/2017/ 4528 /A. The following Officers in Grade-III of the Assam Judicial Service, who are transferred and posted as Sub-Divisional Judicial Magistrate (S), vide High Court's Notification No.HC.VII-13/2017/4356/A. dated 05.09.2017, will hand over charge of their Court and Offices within 20.09.2017 without fail, to the Officers, as shown below:-

Sl. No.	Name of the Officers	Charge to whom hand over before joining at the station/ new station
1.	Shri Nupur Chandra Bhuyan, Munsiff-cum-Judicial Magistrate, 1 st Class, Udalguri	District and Sessions Judge, Udalguri
2.	Smti Pompy Chakravarty, Judicial Magistrate, 1 st Class, Sonitpur, Tezpur	Chief Judicial Magistrate, Sonitpur, Tezpur
3.	Shri Dimbeswar Taye, Munsiff-cum-Judicial Magistrate, 1 st Class, Sarupathar	Sub-Divisional Judicial Magistrate (M), Sarupathar
4.	Shri Lakhinandan Pegu, Judicial Magistrate, 1 st Class, Dibrugarh	Chief Judicial Magistrate, Dibrugarh
5.	Shri Angshuman Bhattacharjee, Munsiff No.1, Tinsukia	District and Sessions Judge, Tinsukia
6.	Shri Saleh Ahammad, Munsiff-cum-Judicial Magistrate, 1 st Class, Koliabar	Shri Pronab Kumar Nath, Munsiff-cum- Judicial Magistrate, 1 st Class designat, Koliabar
7.	Shri Jharna Saikia, Munsiff No.1, Sivasagar	District and Sessions Judge, Sivasagar
8.	Smti Syeda Sabina Afzal Zinnat, Munsiff No.1, Nalbari	District and Sessions Judge, Nalbari
9.	Smti Aklima Begum, Munsiff No.1, Sonitpur, Tezpur	District and Sessions Judge, Sonitpur, Tezpur
10.	Shri Chinmoy Barua, Munsiff-cum-Judicial Magistrate, 1 st Class, Titabar	Sub-Divisional Judicial Magistrate (M), Titabar
11.	Smti Sagarika Borpujari, Munsiff-cum-Judicial Magistrate, 1 st Class, Nazira	Sub-Divisional Judicial Magistrate (M), Nazira
12.	Smti Jayashree Bora, Munsiff, Rangia	Addl. District and Sessions Judge, FTC, Rangia, Kamrup


8/9/2017

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

contd.

[2]

Memo No. HC.VII-13/2017 / 4529 - 4549 /A.

Dated 08.09.2017

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, _____
4. The Chief Judicial Magistrate, _____
5. The Sub-Divisional Judicial Magistrate (M) _____
6. Shri Nupur Chandra Bhuyan, Munsiff-cum-Judicial Magistrate, 1st Class, Udalguri
7. Smti Pompy Chakravarty, Judicial Magistrate, 1st Class, Sonitpur, Tezpur
8. Shri Dimbeswar Taye, Munsiff-cum-Judicial Magistrate, 1st Class, Sarupathar
9. Shri Lakhinandan Pegu, Judicial Magistrate, 1st Class, Dibrugarh
10. Shri Angshuman Bhattacharjee, Munsiff No.1, Tinsukia
11. Shri Saleh Ahammad, Munsiff-cum-Judicial Magistrate, 1st Class, Koliabar
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14. Smti Aklima Begum, Munsiff No.1, Sonitpur, Tezpur
15. Shri Chinmoy Barua, Munsiff-cum-Judicial Magistrate, 1st Class, Titabar
16. Smti Sagarika Borpujari, Munsiff-cum-Judicial Magistrate, 1st Class, Nazira
17. Smti Jayashree Bora, Munsiff, Rangia
18. Shri Pronab Kumar Nath, Munsiff-cum-Judicial Magistrate, 1st Class designate, Koliabar for information
19. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
20. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati
21. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

REGISTRAR (VIGILANCE)

8/9/2017 PA 8/9/2017